

In the National Company Law Tribunal, Jaipur

Item No. 204

CP IB No. 223/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Anand Bhaiya Prop. Bhuvan TechniqueApplicant/Petitioners

VS.

Bishnoi Brothers Hotels & Resorts Pvt. Ltd.Respondent

Order delivered on 17.09.2019

Coram: DR. POONDLA BHASKARA MOHAN, JUDICIAL MEMBER
SH. RAGHU NAYYAR, TECHNICAL MEMBER

For Petitioner (s) : Harshal Tholia, Adv.
For Respondent(s) : Kamlendra Sihag, Adv.

ORDER

The learned counsel appearing for the applicant is present. Sh. Kamlendra Sihag, learned counsel appearing for the respondent offers to file Vakalatnama and also to file his reply and seeks 10 days time for the same. Post the matter on 26.09.2019.

Sd—

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd—

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER